

(b) The recommendations, broadly speaking, envisage a scheme of aggregation of cargoes, establishment of a centralised cargo booking agency for through-bookings and creation of a Freight Equalisation Fund to compensate the shippers against higher freight rates charged by the Conference Lines.

(c) and (d). The proposal for centralised cargo booking agency involves complex issues and needs thorough examination taking into account varying view-points. Also the shipping industry was facing severe crisis for the past few years. It was not, therefore, possible to take a decision in the matter earlier. It would take some more time to take a final decision.

Bonus Formula

1319. SHRI P. M. SAYEED:
SHRI M. V. CHANDRASHEKHARA MURTHY:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Chief of the Employers' Federation of India has suggested that the bonus formula adopted by Government for its departments should be made applicable to industrial undertakings in the country in view of its soundness; and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The President of the Employers' Federation of India in a Memorandum submitted to Government, on behalf of the Federation has stated that the concept of Bonus linked with Productivity deserves to be promoted and that the principle of productivity-linked bonus accepted in respect of railway workers should be extended not only to those covered by the Bonus Act, but also to other categories of employees who are demanding payment of bonus.

This suggestion along with other suggestions for amendment of Payment of Bonus Act is receiving the attention of the Government.

Legislation for Unorganised Labour

1320. SHRI P. M. SAYEED:
SHRI K. MALLANNA:
SHRI ARJUN SETHI:
SHRI GHULAM RASOOL
KOCHACK:

Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to introduce legislation to regulate the working conditions of unorganised labour;

(b) whether the proposed law will help in improving the lot of agricultural labour, of whom women constitute much higher percentage;

(c) if so, the main features thereof; and

(d) when it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (d). The Central Standing Committee on Rural Unorganised Labour had constituted a Sub-Committee to go into the details of a Central Legislation for agricultural workers. The Sub-Committee has submitted its report with a draft Agricultural Workers Bill. The Central Standing Committee will consider the Draft Bill and advise Government suitably. According to the 1971 Census out of a total of 47.5 million agricultural labourers, men constituted 31.7 million and women the remaining 15.8 million.

Riveters of Integral Coach Factory

1321. SHRI E. K. IMBICHIBAVA: Will the Minister of RAILWAYS be pleased to state whether the semi-skilled riveters working at the Integral Coach Factory, Madras whose nature of work require very high skill

proposed to be promoted as skilled workers in consideration with their nature of work?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): The matter is under consideration of the Railway Workers' Classification Tribunal who are examining the classification of Artisan staff on the Indian Railways. Final decision will be taken after receipt of the report.

मैसर्स न्यू इण्डिया रयेन मिल्स, बम्बई की ओर बकाया भविष्य निधि और कर्मचारी राज्य बीमा योजना की राशि

1322. श्री निहाल सिंह: क्या श्रम मंत्री मैसर्स न्यू इण्डिया रयेन मिल्स, बम्बई की ओर बकाया भविष्य निधि और कर्मचारी राज्य बीमा योजना की राशि के बारे में दिनांक 22 मार्च, 1979 के अतारांकित प्रश्न संख्या 4364 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या कर्मचारी राज्य बीमा योजना और भविष्य निधि की शेष 7.83 लाख रुपयों और 8.57 लाख रुपयों की राशि को इस बीच मैसर्स न्यू इण्डिया रयेन मिल्स, बम्बई से वसूल कर लिया गया है;

(ख) यदि नहीं, तो इसके क्या कारण हैं; और

(ग) इस संबंध में सरकार का विचार क्या कार्यवाही करने का है?

श्रम मंत्रालय में राज्य मंत्री (श्री टी. बंजौरा): (क) जी नहीं।

(ख) और (ग) कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध अधिनियम 1952 और कर्मचारी राज्य बीमा अधिनियम, 1948 के अधीन जारी किए राजस्व वसूली प्रमाण-पत्र अभी भी राज्य राजस्व प्राधिकरणों के पास लंबित पड़े हैं। कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध अधिनियम, 1952 की धारा 14-कक के अधीन दायर किए गए अभियोजन मामले और भारतीय दण्ड संहिता की धारा 406/409 के अधीन दायर की गई शिकायतें भी लंबित पड़ी हैं।

कर्मचारी राज्य बीमा अधिनियम, 1948 के अधीन भी अभियोजन चलाए गए हैं।

एलोपैथिक, होम्योपैथिक और आयुर्वेदिक अस्पतालों की स्थापना

1323. श्री निहाल सिंह: क्या स्वास्थ्य मंत्री निम्न जानकारी दर्शाने वाला एक विवरण सभा-पटल पर रखने की कृपा करेंगे कि:

(क) गत दो वर्षों के दौरान राज्य सरकारों ने कितने एलोपैथिक, होम्योपैथिक और आयुर्वेदिक अस्पतालों की स्थापना की तथा प्रत्येक अस्पताल में कितने बೆडों की व्यवस्था की गई; और

(ख) क्या इस कार्य के लिए केन्द्रीय सहायता दी गई है और यदि हां, तो कितनी? स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर): (क) सूचना एकत्र की जा रही है और सभा-पटल पर रख दी जाएगी।

(ख) राज्य सरकारों द्वारा एलोपैथिक होम्योपैथिक और आयुर्वेदिक अस्पतालों को खोलने के लिए केन्द्रीय सहायता दिए जाने की कोई योजना नहीं है।

P.F. Office at Agartala

1324. SHRI AJOY BISWAS:
SHRI BAJU BAN RIYAN:

Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal to set up a separate Regional Provident Fund Commission Office at Agartala; and

(b) if so, when it will come up?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b) No, Sir There is, however, a proposal to open a sub-regional office at Agartala which awaits approval by the Central Board of Trustees of the Employees Provident Fund Organisation.

Stranded Indians in Cairo

1325 SHRI K. MALLANNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to news-item appearing in Indian Express dated the 4th May, 1980 that 24 Indians including 4 Keralites, who set out seeking a fortune in the Gulf region were stranded in Cairo without even means to buy food;